

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal.No.647/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th December 2017, 10.30 A.M

Name of the Company	Manoj Kumar Singh (Maps Auto Components Pvt.Ltd.) -Vs- ROC, Jharkhand.		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Alok Basu (Adv.).
 2) Palit Paban Bishwal (Adv.). Petitioner.
 3) AnkChandhuri (Adv.).

AnkChandhuri
15/12/17

ORDER

Ld. Counsel for the appellant is present.

Ld. Counsel for the appellant has informed that as per Master Data available on the Website of Ministry of Corporate Affairs status of the Company is shown as "active" and on the date of filing of the petition the name of the Company was shown as "struck off".

Report may be called from the Registrar of Companies, Jharkhand within 30 days from today. Appellant is directed to serve a copy of this order on the Registrar of Companies, Jharkhand and file affidavit of service within 7 days from today.

MINISTER OF STATE FOR JUSTICE

MINISTER OF STATE FOR JUSTICE

List it on 29/01/2017 for admission.

Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)

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